

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 475 of 2020**

**In the matter of:**

NBCC (India) Ltd.

...Appellant

Vs

ICICI Bank Ltd. & Ors.

...Respondents

**Present**

**For Appellant:**

**Mr. U.K. Chaudhary, Senior Advocate with Mr. Prateek Kumar, Mr. Siddharth Srivastava, Mr. Mohit Kishore and Ms. Raveena Rai, Advocates.**

**For Respondents:**

**Mr. Arun Kathpalia, Senior Advocate with Ms. Misha and Ms. Mahima Sareen, Advocates for Respondent No.1 – ICICI Bank Ltd.**

**Mr. Kunal Mimani, Advocate for Respondent No.2.**

**Mr. Sumant Batra, Advocate for Respondent No.4 - IRP.**

**Mr. Bishwajit Dubey, Advocate for Respondent No.5 – IDBI Bank.**

**Mr. Ranjeev Khatana, Advocate for HBA.**

**O R D E R**

**15.05.2020—** Service on Respondents is not complete as Postal Notices for service sought to be effected through India Post have not been accepted for service due to lockdown. Registry is directed to issue fresh notices upon respondents.

Mr. Kunal Mimani, learned Counsel accepts notice on behalf of Respondent No.2-Yamuna Expressway Industrial Development Authority. He may file reply within two weeks. Rejoinder if any, be filed within two weeks thereof. No notice needs to be issued to Respondent No.2.

Learned Counsel for the Appellant submits that he will be filing the e-mail address of the Respondent and in the event of same being filed, let notice be served through e-mail as well.

Mr. Sumant Batra, learned Counsel for Interim Resolution Professional informs us that the Interim Monitoring Committee in terms of order dated 22<sup>nd</sup> April, 2020 has been constituted. He shall file a status report with regard to implementation of the approved Resolution Plan.

Mr. Ranjeev Khatana, learned Counsel submits that he has moved an application under Diary No.009878 seeking intervention of home buyers of around 5000 allottees. Registry is directed to place the same on record.

List the matter for admission 'after notice' on **19<sup>th</sup> June, 2020**.

[Justice Bansilal Bhat]  
Acting Chairperson

[Justice Anant Bijay Singh]  
Member(Judicial)